

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGEMENT</u>				
1	SESSIONS CASE	100534/2017	The State Mankhurd Police Station Vs Raju Baburao Kamble	
<u>EVIDENCE</u>				
2	SESSIONS CASE	100517/2017	The State of Dharavi Police Station Vs Mohd. Nanhe Mohd. Shakur Kujara	
3	SESSIONS CASE	100691/2017	The State Shivaji Nagar Police Station Vs Mohd. Muzzafar Zakir Jaur Shaikh	
<u>COMPLIANCE</u>				
4	SESSIONS CASE	100438/2017	GHATKOPER POLICE STATION Vs ISRAIL ISMAIL KHAN AND ORS.02	
5	SESSIONS CASE	100214/2018	The State of Shivaji Nagar Police Station Vs Mohamad Mubarak Mohd. Nasib Raeen and 1 Accud.	
6	SESSIONS CASE	100249/2018	The State of Nagpada Police Station Vs Husnair Abdulla Shiakh @ Abdulla	
7	SESSIONS CASE	100261/2018	The State of Maharashtra- Shivaji Nagar Police Station Vs Mohd. Usman Mohd. Moinuddin Khan and Others 2	
8	SESSIONS CASE	100262/2018	The State of Shivaji Nagar Police Station Vs Mohd. Naeem Abdul Shakur Shaikh	
